

mineral mining projects in the State of area less than 5 ha may be exempted from the requirement of EC. This Ministry has decided to examine the Minor Mineral Concession Rules framed by some of the State Governments, pursuant to aforesaid court order dated 27.02.2012 from environment angle, and file petition before the Supreme Court stating that this Ministry may be authorized to examine and clear such rules from environment angle. It is proposed to obtain Supreme Court approval to the proposal that once this Ministry has examined such rules and approved them from environment angle, minor mineral mining projects of less than 5 ha area in that State may stand exempted from the requirement of EC.

Lake rehabilitation projects

1703. DR. CHANDAN MITRA: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the details of lake rehabilitation projects undertaken under the National Plan for Conservation of Aquatic Eco-System (NPCA) - State-wise;
- (b) the progress status of each of the projects undertaken under NPCA; and
- (c) the fresh steps taken by Government to restore and conserve all the fast degrading lakes of the country especially in Madhya Pradesh through an integrated eco-system approach?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (c) This Ministry has been implementing the Centrally Sponsored Scheme of National Lake Conservation Plan (NLCP) for conservation of polluted and degraded lakes in urban and semi-urban areas of the country on 70:30 cost sharing between the Central Government and respective State Governments (90:10 for North Eastern States). Proposals for conservation of lakes are considered subject to their conformity with Guidelines of the scheme, pollution status, prioritization, and availability of Plan funds.

Based on the proposals received from different States, the Ministry has so far sanctioned projects for conservation of 62 lakes in 14 States at a total cost of Rs. 1041.96 crore under the scheme which includes 4 projects in Madhya Pradesh at a cost of Rs.87.41 crore. State wise details are given in the Statement (*See below*). Out of these, conservation works for 27 lakes have been completed so far, including one lake in Madhya Pradesh.

For better synergy and to avoid overlap, NLCP has been merged with another scheme of National Wetlands Conservation Programme into one integrated scheme of National Plan for Conservation of Aquatic Eco-Systems for holistic conservation of lakes and wetlands during the XII Plan period.

Statement*State-wise list of lakes covered under NLCP/NPCA*

(₹ in crore)				
Sl. No.	State	Lake	Approved cost	Funds released (till March, 2014)
1	2	3	4	5
1.	Karnataka	3 lakes of Bangalore namely Vengaiiahkere, Nagavara and Jarganahalli	11.48	6.83
2.	-do-	Bellandur lake, Bangalore	5.54	2.63
3.	-do-	Kotekere lake, Belgaum	5.64	3.95
4.	-do-	Bhishma lake, Gadag	2.50	1.58
5.	-do-	Lal Bagh, Bangalore	1.66	1.16
6.	-do-	Channapatna lake, Hasan	4.97	2.97
7.	-do-	Sharanbhasveshwara lake, Gulbarga	4.89	3.25
8.	-do-	Akkamahadevi lake, Haveri	2.64	1.624
9.	-do-	Kundawada lake, Davangere	3.41	2.35
10.	-do-	Kote Tavarekere lake, Chikmagalur	3.64	2.137
11.	-do-	Tripuranthkeshwar lake, Bidar	4.67	2.50
12.	-do-	Gowramma and Hombalamma lakes, Magadi town, Bangalore Rural	4.77	0.84
13.	-do-	Amanikere Lake, Tumkur	13.37	7.34
		SUB TOTAL	69.18	39.16
1.	Andhra Pradesh	Banjara lake, Hyderabad	4.30	2.70
		SUB TOTAL	4.30	2.70
1.	Maharashtra	Powai lake, Mumbai	6.62	4.70

1	2	3	4	5
2.	-do-	9 lakes in Thane	2.53	1.77
3.	-do-	Mahalaxmi lake, Vadagaon	1.85	1.29
4.	-do-	Rankala lake, Kolhapur	8.65	5.36
5.	-do-	Varhala Devi lake, Bhiwandi	4.60	2.80
6.	-do-	Siddheshwar Lake, Solapur	4.32	2.755
		SUB TOTAL	28.57	18.765
1.	Rajasthan	Mansagar lake, Jaipur	24.72	17.30
2.	-do-	Anasagar lake, Ajmer	18.27	5.675
3.	-do-	Pushkar sarovar, Ajmer	48.37	26.73
4.	-do-	Fatehsagar lake, Udaipur	41.86	15.325
5.	-do-	Pichola lake system, Udaipur	84.75	14.20
6.	-do-	Nakki Lake, Mount Abu	7.33	2.78
		SUB TOTAL	225.30	82.01
1.	Tamil Nadu	Ooty lake	1.75	1.732
2.	-do-	Kodaikanal lake, Dindigul	10.42	2.00
		SUB TOTAL	12.17	3.732
1.	Tripura	3 lakes of Agartala	2.02	0.50
		SUB TOTAL	2.02	0.50
1.	Uttarakhand	4 lakes in Nainital	16.85	11.175
2.	-do-	Nainital lake, Nainital	47.97	30.93
		SUB TOTAL	64.82	42.105
1.	West Bengal	Rabindra Sarovar	6.96	4.00
2.	-do-	Mirik lake, Darjeeling	4.01	1.00
3.	-do-	22 km stretch of Adi Ganga in South 24 Parganas	24.94	11.30

1	2	3	4	5
4.	-do-	Sahib Bundh lake, Purulia	12.60	4.67
		SUB TOTAL	48.51	20.97
1.	J & K	Dal lake, Sri Nagar	298.76	248.85
		SUB TOTAL	298.76	248.85
1.	Kerala	Veli Akkulum lake, Thiruvananthpuram	24.56	4.30
		SUB TOTAL	24.56	4.30
1.	Odisha	Bindu sagar lake, Bhubaneshwar	3.50	2.21
		SUB TOTAL	3.50	2.
1.	Madhya Pradesh	Rani talab, Rewa	3.31	2.18
2.	-do-	Sagar lake, Sagar	21.33	4.00
3.	-do-	Shivpuri lakes, Shivpuri	51.99	7.75
4.	-do-	Sindhsagar Lake, Ashok Nagar	10.78	-
		SUB TOTAL	87.41	13.93
1.	Nagaland	Twin lakes in Mokokchung	25.83	8.81
		SUB TOTAL	25.83	8.81
1.	Uttar Pradesh	Mansi Ganga lake, Govardhan	22.71	14.72
2.	-do-	Ramgarh Tal, Gorakhpur	124.32	71.20
		SUB TOTAL	147.03	85.92
GRAND TOTAL			1041.96	573.873

Assistance for forest cover in hilly and terrain districts

1704. DR. V. MAITREYAN: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether Government has provided any financial and logistic assistance for increasing the forest cover in hilly and terrain districts of country;

(b) if so, the details thereof and the list of such districts in the country;